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SLP(C)No. 15706 OF 2001

ITEM No.20 Court No. 3 SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.15706/2001

(From the judgement and order dated 30/07/2001 in CWP 647/00
of The HIGH COURT OF H.P AT SHIMLA)

ASHOK TANWAR & ANR. Petitioner (s)

VERSUS

STATE OF H.P. & ORS. Respondent (s)

(With Appln(s). for permission to place addl. documents on record)

Date : 21/09/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)
Mr. J.S. Attri, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R
.....L.....I.....T.....T.....T.....T.....T.....J

.SP2
Issue notice returnable after four weeks. Dasti service in addition is permitted.

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Kalyani. (S.L. GOYAL)@@
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